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(e) The Societies have to get the building plans approved before taking up construction. During construction Form 'C' and form 'D' relating to the approval of sanitary system have to be further approved by the Building Department of D.D.A. Therefore, Society has to apply to concerned Executive Engineer for sewerage connections along with the following:

(i) copies of Form 'C' and Form 'D';

(ii) an undertaking by the Society that the work will be carried out as per the approval of D.D.A.; and

(iii) deposit a security of Rs. 5,000/-(refundable after the satisfactory completion of the work).

(iv) payment of road restoration charges, if any.

(f) The sewer connection permission can be given by the D.D.A. as and when the Society makes an application in the prescribed manner.

#### Water Supply in DIZ Area

1717. SHRI SARADA MOHANTY: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

(a) whether it is a fact that water supplied by the NDMC in Block Nos. 68 to 69 in Section-4 of DIZ Areas is salty;

(b) whether it is also a fact that the residents of this area have to fetch drinking water from the taps installed in far away parks; and

(c) if so, whether CPWD would provide some taps from the NDMC supply line in the parks near the above blocks?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHR! M. ARUNACHALAM): (a) The water supply by the NDMC is not salty. However, since the water supply by the NDMC is not sufficient to meet the requirement of the residents of the area, the same is supplemented by the CPWD with water from 3 tubewells. The water drawn from one of the tubewells is slightly salty. However the quality of the mixed water which is being supplied has been tested and found to be fit for drinking purpose.

(b) At times, to meet the additional requirement of water, the residents have to fetch water from public hydrants provided by the NDMC in the four-storeyed blocks nearby.

(c) No request has been received by the CPWD from the allottees for providing public hydrants in blocks 68-69.

### Housing and Water Supply Agencies in the country

1718. SHRI RATNA BAHADUR RAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there are any Government or Government sponsored agencies to look after the problems of drinking water and housing in various towns and citles of  $t_{ne}$  country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP MENT (SHRI M. ARUNACHALAM) (a) and (b) At the State Governmen level schemes for providing drinkin water and housing in various towns and cities are being implemented by the urba local bodies. Public Health Engineerin Department, Statutory Boards and Stat Public agencies set up for this purpose At the national level institutional financ is provided by Housing and Urban Deve Corporation, National Housin lopment Bank. Life Insurance Corporation, Genral Insurance Corporation and Unit Tdu of India.

## Promotion of Tindharia Railway Workshop, Darjeeling

1719. SHRI RATNA BAHADUR RA Will the Minister of RAILWAYS pleased to state:

(a) whether Government have receiv representations regarding the extensi and rejuvenation of Tindharia Railw Workshop in Darjeeling for promoti of Darjeeling Himalayan Rail; and [13 SEPT. 1991]

(b) if so, what steps have been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

### Registered Central Trade Unions

1720. SHRI RATNA BAHADUR RAI: Will the Minister of LABOUR be pleased to state:

(a) what are the names of the Central Trade Unions comprising of the labour from organised and unorganised sectors registered under the Act:

(b) what is number of their respective members in the year 1989-90; and

(c) what is the number of workers engaged in organised sectors in the country

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN-SING GHATOWAR): (a) and (b) According to information available with the Government, only the All India Trade Union Congress among the major Central Trade Union organisations is registered under the Tarde Unions Act, 1926. The membership of the All India Trade Union Congress was 3,44,746 as on 31-12-1980 as per the General Verification of membership of Central trade Union organisations.

(c) The estimated number of persons **employed** in the public and the private sected in the year 1989 was 2.59.86.000.

### Promotion of Floriculture

1721. SHRI RATNA BAHADUR RAI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any Government organisations for the promtion of floriculture in the country; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The Horticulture Division of vne Union Ministry of Agriculture and the State Departments of Horticulture and Agriculture are the main Government organisations for promition of floriculture in the country. Besides, Agriculture and Processed Food Products Export Development Authority (APEDA), State Trading Corporation (STC), State Seeds Corporations and local bodies such as Municipal and City Corporations also promote development of floriculture.

## Regional Provident Fund Office at Thrunelveli

1722. SHRI A, NALLASIVAN: Will the Minister of LABOUR be pleased to state:

(a) whether any representation dated the 3rd July, 1991 has been received by Government from District Beedi Workers Union, Alangulam, Tamil Nadu demanding opening of a Regional Provident Fund office at Tirunelveli in the interest of nearly 1,85,000 Beedi workers of the area.

(b) if so, whether any steps have been taken in this regard; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN-SING GHATOWAR): (a) Yes, Sir.

(b) and (c) The matter is under consideration of the Executive Committee of the Central Board of Trustees, Employees' Provident Fund.

# Selection of posts at Golden Rock Workshop, Southern Railway

1723. SHRI A. NALLASIVAN: Will I'ne Minister of RAILWAYS be pleased to state-

(a) whether it is a fact that election for posts of Mechanical Khalasi is  $i_{\rm B}$  progress at the Golden Rock Workshop, Southerr Railway;

(b) whether the norm "At least one ward of a Railway Employee (whether